

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (I.B) No.443/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		Rudra Mercantile Pvt.Pvt.-Vs-Hari Machine Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ankur Lingam Adv
Riti Banerjee Adv
Subodh Kumar Adv

Hari Machine Ltd

PS
10/11/17

Liquish Agrawal, Adv

*Operational creditor
(Rudra Mercantile)*

opm

ORDER

Ld. Counsel for the petitioners and the respondents have submitted that process of settlement is going on and in view of the submissions of both the parties the case is adjourned to 04/12/2017.

List on 04/12/2017 for admission.

Sd
(Jinan K.R.)
Member (J)

Sd
(Vijai Pratap Singh)
Member (J)